

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00968/2016

Jabalpur, this Tuesday, the 24th day of September, 2019

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Dr. Kuldeep Bajaj
S/o S.C. Bajaj
Aged about 36 years
Occupation Pathologist
R/o 1682 Saraswati Colony,
Behind Praijat Building
Cherital Jabalpur (MP) 482002
(By Advocate-**Shri Harshit Patel**)

-Applicant

V e r s u s

1. Union of India,
Through its Secretary
Ministry of Defence
South Block New Delhi 110001

2. Director
General Ordnance Factory Board
10-A S.K. Bose Road
Kolkata 700 001

3. Director Health Services
10-A S.K. Bose Road,
Kolkata, 700 001

4. The General Manager
Vehicle Factory
Jabalpur 482009

5. Chief Medical Officer
Vehicle Factory Hospital
Jabalpur 482009
(By Advocate-**Shri D.S. Baghel**)

- Respondents

O R D E R (Oral)**By Navin Tandon, AM:-**

Learned counsel for the applicant has filed M.A. No.200/1196/2019 for withdrawal of this Original Application with liberty to file a fresh, if need so arises in future.

2. M.A. is allowed.
3. Accordingly, this Original Application is dismissed as withdrawn with liberty as aforesaid.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon)
Administrative Member

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